[Translation]

SHRI **RAJNA'TH** SONKAR SHASTRI (Saidpur): Mr. Speaker, Sir, I had also given notice for raising an issue and want to draw your attention and the attention of the House to an important matter. The Dala Cement Factory in Uttar Pradesh having assets worth Rs. 750 crores was sold off for a few crores of rupees. A lot of bungling and malpractices have taken place there. Unarmed workers who were pressing their demands before the General Manager in a normal way were fired upon and more than 200 unarmed workers were killed and the number of missing is not yet known. Mr. Speaker, Sir, this is an important and a serious matter and there should be a discussion on it in the House. (Interruptions)

SHRI MUKUL BALKRISHNA WASNIK (Buldana): Mr. Speaker, Sir, hands and feet of innocent Congress workers have been chopped off in Howrah district of West Bengal. Will the Government punish those CPM workers who have indulged in this heinous crime? (Interruptions)

MR. SPEAKER: Please resume your seat. You want my ruling, but before I say anything you start speaking. My ruling is that we can discuss it at a proper time and that time will come.

(Interruptions)

[English]

[Translation]

SHRI MADAN LAL KHURANA: Mr. Speaker, Sir, I would like to know the action being taken by Government in the case of kidnapping of Execu-

tive Director of Indian Oil Corporation, Shri Doraiswamy, on 28 June, this year. Incidents of kidnappings are on the rise, whether be it in Kashmir or in Assam and due to the tactics of the extremists, all the staff of the Indian Oil Corporation and the Government servants are a demoralised lot. I would like to know the steps Government propose to take to ensure their safety. How his release will be secured and whether any negotia-tions have taken place? The Government should provide detailed information to the House in the matter. (Interruptions)

[English]

SHRI NIRMAL KANTI CHAT-TERJEE: Sir, something very serious happening in Assam. A Soviet is citizen has been killed in our soil and in the meantime, a demand has been raised in Assam that Assam be delinked from India. Sir, we do have a suspicion that foreign imperialists are trying to conquer and divide it from our country, trying to dismember our country as also our relationship with Soviet Union. What is important is that the Government must immediately come out with a statement on what is happening in Assam. How long can this situation be tolerated in our land? I want an assurance from the Minister that we will not forfeit either delinking Assam from our country or delinking our friendship with the Soviet Union. The Prime Minister is here. We want an assurance from (Interruptions) him on this point.

MR. SPEAKER: May I ask the members to take their seats? Please take your seats.

(Interruptions)

[Translation]

MR. SPEAKER: An hon. Member is speaking, you please take your seat.

(Interruptions)

[English]

MR. SPEAKER: Please do not stand in the gangway. Let that gentleman speak.

SHRI M. R. JANARTHANAN (Tirunelveli): Sir, I have given a notice to you. The Government of Karnataka is not honouring the award of the Tribunal. This is a serious issue relating to food problem in Tamil Nadu. Through you we want to bring it to the notice of the Prime Minister. The Government of Karnataka should honour the award of the Tribunal. The Supreme Court has also asked the Government of Karnataka to honour the Tribunal's verdict. This is the will of the Tamil Nadu Government also. The Central Government should force Government of Karnataka to the honour the Tribunal's award.

MR. SPEAKER: Well, I think many of the members have many important issues to raise here. It would be our endeavour to see that those issues are discussed. But we would seek your cooperation in not repeating the issues and not raising those issues which are less important. You may raise only those issues which are more important so that we can use the time for proper discussion. I am just pleading and I request you to cooperate.

SHRI P.G. NARAYANAN (Gobichettipalayam): I want to raise just one point. The Government of Tamil Nadu addressed the Government of Karnataka.....(Interruptions)

MR. SPEAKER: This issue has already been raised and you need not raise it again. Please sit down. Yes. Mr. Gowda.

(Interruptions)

MR. SPEAKER: This Prime Minister is on his legs. Please sit down.

SHRI P. V. NARASIMHA RAO: The matter which is raised just now about which all the members of the House, all the sections of the House and in fact the whole nation is justifiably worried and that is about the kidnaps that have taken place in Jammu and Kashmir and also in Assam.....(Interruptions)

AN HON. MEMBER: What about Assam?

SHRI P. V. NARASIMHA RAO: Assam also. I have said it. Sir, I would like to submit to the House that the Government are very vigorously pursuing all steps and are making all possible efforts to get the release of Shri Doraiswamy on this side and the others on the other side. Right now, at this moment, I do not have anything definite to report. But 1 am getting the reports almost every hour and I am in constant touch with the situation there. The Governor and the Administration are very keenly pursuing the matter and whenever there is something to report to the House, I will do so at the earliest. Or the Home Minister will do so. I would like to assure the House that the matter is under constant watch and we shall see that the release takes place as early and as smoothly as possible-God willing so!

SHRI NIRMAL KANTI CHAT-TERJEE: But we are getting the information from the press and not from the Government. You have to inform us instead of the Press. (Interruptions)

[Translation]

SHRI MADAN LAL KHURANA: Mr. Speaker, Sir, the release must be unconditional. Please do not toe the line of former Home Minister. (Interruptions)

[English]

SHRI BASU DEB ACHARIA: You have not said anything about the Soviet engineer who was killed.

SHRI P. V. NARASIMHA RAO: In Assam, unfortunately one Russian notional who was an engineer, had been killed. This was done in violation of the time that had been laid for negotiations. It is not yet known to the Government how this was done. We are looking into the matter and I will certainly take the House into confidence when the truth comes out or becomes known to me.

SHRI. P. G. NARAYANAN: He has not answered on the Tamil Nadu issue (Interruptions)